

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, **with immediate effect**:-

Sl. No.	Name of Sr. A.O (J) /AO (J)	From	To
1.	Ms. Manju Bindra	O/o the Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.	O/o the Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi for further allocation of work. (in diverted Capacity)
2.	Ms. Santosh Kumari Sharma	O/o the Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi. (in diverted Capacity)	O/o the Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi for further allocation of work.
3.	Sh. Girdhar Gopal	O/o the Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.	O/o the Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi for further allocation of work.

Note:-

1. Sh. Girdhar Gopal, AO (J) is also directed to look after the work of Shahdara & North-East Districts as A. O(J) on further allocation of work of the said Districts in addition to work of East District.
2. The above mentioned Sr.AO (J)/A.O (J)s are hereby directed to report to the concerned Principal District & Sessions Judge, for further direction/allocation of work.
3. The above mentioned Sr.AO (J)/A.O (J)s are hereby stand relived from their respective place of posting & further directed to join duty at their transferee stations forthwith.
4. Non-Compliance of the order or immediately proceeding on leave will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

Girish Kathpalia
(GIRISH KATHPALIA) 27.4.23

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

27 APR 2023
Dated, Delhi the _____

1059/33227 - 267

No. _____/Admn-I/P&T/HQs/2023

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, South-West/ East/North-East/Shahdara, Delhi/ New Delhi.
3. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
4. The Ld. Officer In-Charges, Accounts Branch, Central/ South-West/ East/North-East/Shahdara, Delhi/ New Delhi.
5. The Personal Office of the undersigned.
6. The Officers concerned for immediate compliance.
7. The Sr. A.O (J) / A.O.(J)/Branch In-Charge, Admn. Branch, Central/ South-West/ East/North-East/Shahdara, Delhi/ New Delhi.
8. The Dealing Official, Personal File/ACR Cell/Seniority & Promotion/Transfer & Posting, Administration Branch-I & II Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Leave Section, Room No. 114, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
11. The Web-Site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

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